

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 505/97

Thursday this the 26th day of June, 1997

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

K.S. Padmakumar,  
Part-Time Sweeper cum-Scavenger,  
Sub Record Office of Railway  
Mail Service, Trivandrum Divn.  
Neyyattinkara.

.... Applicant

(By Advocate Mr. Thomas Mathew)

Vs.

1. The Inspector Railway Mail Service,  
Trivandrum Ist Sub Divn.  
Trivandrum.

2. Senior Superintendent of Railway  
Mail Service, Trivandrum.

3. Union of India - represented by  
its Secretary, Department of  
Posts, New Delhi.

... Respondents

(By Advocate Mr. James Kurien)

The application having been heard on 26.6.97, the  
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The counsel for the applicant as also for the  
respondents state that the reliefs prayed for in this  
O.A. have already been given to the applicant by the  
respondents and that the O.A. has now become infructuous.  
The Original Application is therefore closed as infru-  
ctuous. No costs.

Dated the 26th day of June, 1997.



A.V. HARIDASAN  
VICE CHAIRMAN

ks.